

'ITEM NO.1 COURT NO.2 SECTION XVII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10211/2016

RAMESH SINGH

Appellant(s)

VERSUS

SONIA GANDHI AND ANR

Respondent(s)

(with office report)

Date : 27/10/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s)

Mr. Hari Shankar Jain, Adv.

Mr. Vishnu Shankar Jain, Adv.

Mr. Ankur S. Kulkarni, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

To be notified after the disposal of Civil Appeal No.
37 of 1992.

[SUKHBIR PAUL KAUR] [SNEH BALA MEHRA]

A.R.-CUM-P.S.

ASSISTANT REGISTRAR